GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 3204

TO BE ANSWERED ON 21.03.2017

Investment by PSUs.

3204. SHRIMATI JYOTI DHURVE:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether Public Sector Undertakings (PSUs) like Coal India Limited Container Corporation of India, Bharat Electronics Limited etc. have been advised to increase investment in their work places or in other areas so that cash worth crores of rupees available with them could be utilised in a better way;
- (b) if so, whether the proposed investment would be confined to India itself or PSUs are permitted to make profitable investment in foreign countries also; and
- (c) the total funds invested by various PSUs in foreign projects as on 30th December, 2016, PSU-wise?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): The Board of Directors of Central Public Sector Enterprises (CPSEs) take decisions as per the delegated powers to invest funds based on their investment needs and in line with their approved business plans with the approval of the administrative Ministry/ Department/ Expenditure Finance Committee/ Cabinet Committee on Economic Affairs wherever required.
 - (c): Department of Public Enterprises does not maintain the data centrally on the funds invested by various PSUs in foreign projects.